

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.166 OF 2015 & IA NO. 269 OF 2015,
APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018
APPEAL NO. 26 OF 2013, APPEAL NO. 49 OF 2013,
APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014
APPEAL NO.368 OF 2017& IA NO. 746 OF 2017

Dated: 04th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Appeal No.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Anantha Narayana M.G. for R-2

Mr. Manu Seshadri
Ms. Samarth Chowdhary for R-3

Appeal No. 302 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Abhishek Kaushik
Mr. Kumar Mihir for R-2

Appeal No. 26 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G. for R-2

A.No. 49 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G. for R-2

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**
Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G. for R-2

Appeal No.368 of 2017& IA No. 746 of 2017

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**
Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : ----

ORDER

Learned counsel, Mr. Anand K. Ganesan, appearing for the Appellant, prays for one week's time to enable him to file necessary memo for consideration in all these Appeals.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Learned counsel appearing for the Appellant is permitted to file necessary memo for consideration in all these Appeals by 10.09.2018, after duly serving copy on the other side.

List this batch of Appeals for hearing on **11.09.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member